

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) No.813/2020

In the matter of:

Longwell Logistics and Aviation Services (OPC) Pvt Ltd Appellant

Vs

Velankani electronics Pvt Ltd

Respondent

Present:

Ms. Madhurika Ray, Advocate for appellant.

Mr. Ajay Kumar M, Advocate for Respondent.

ORDER

(Virtual Mode)

10.03.2021- When the case was called up, learned counsel for the appellant submitted that outside court settlement is in progress and prays for further time to arrive at settlement. Prayer allowed.

List the matter 'For Admission (After Notice) on **26th March, 2021** on that day parties will inform this Appellate Tribunal about the outcome of the settlement.

(Justice Anant Bijay Singh)
Member (Judicial)

(Ms Shreesha Merla)
Member (Technical)

Bm/nn